

0ITEM NO.109

COURT NO.3

SECTION IX

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 2320/2009

CHHANABHAI NANUBHAI PATEL

Appellant(s)

VERSUS

MANUBHAI AKHUBHAI PATEL (DEAD) THR. LRS. & ORS. Respondent(s)

(with interim relief and office report)

Date : 31/05/2016 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON&#39;BLE MR. JUSTICE AMITAVA ROY

(VACATION BENCH)

For Appellant(s) Mr. D.N. Ray, Adv.

Ms. Hemantika Wahi, AOR

For Respondent(s) Mr. Abhijat P. Medh, AOR

UPON hearing the counsel the Court made the following

O R D E R

On the prayer made by learned counsel appearing for the respondents, list after Summer Vacation.

(R.NATARAJAN) (SNEH LATA SHARMA)

Court Master

Court Master